29

NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.88/17	*-	Admission	230-232	M/s MCML Electrical Systems Pvt Ltd

SL.	NAME (IN CAPITAL)	SIGNATURE	
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
	VINOD SUNDER R	Applicanis	10-~45

ORDER

PCS for Petitioner Company is present. He has filed memo. Heard him. List it for consideration on 18/12/2017.

Member (T)

Member (J)